

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 1st November, 2022
TILL FURTHER ORDER**

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1	DB- I (Full Day)	Hon'ble The Chief Justice Hon'ble Mr. Justice Partha Sarthy	Group-6 Group-7 Group 8 Group- 9 Group-16 Group-21 Group- 23 Group- 30 Group- 32(ii) Group- 34	i) PIL matters ii) Relating to validity of Acts, Rules & Regulations etc. of Central Government iii) Relating to validity of Acts, Rules & Regulations etc. of State Government. iv) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes. v) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing. vi) Trade and Commerce vii) Environment related viii) Company Appeals (DB) ix) LPA other than service matters x) Misc Appeals (DB) (Taxation) xi) Commercial Appellate Division Matters xii) Specially assigned matters xiii) Tied up matter
2	DB- II (Full Day)	Hon'ble Mr. Justice Ahsanuddin Amanullah Hon'ble Mr. Justice Sunil Dutta Mishra	Group-6 Group-10 Group-16 Group-18 Group-21 Group- 30 Group-31 Group-33	i) Assigned PIL matters ii) Judicial Service matters iii) Trade & Commerce iv) Panchayat Local Self Governance etc v) Environment Related vi) LPA vii) Matrimonial Reference viii)MJC (DB) Contempt Except that of D.B.-I- Order, admission & hearing ix) Specially Assigned matters. x) Tied up matters

3	DB-III (Full Day)	Hon'ble Mr. Justice Chakradhari Sharan Singh Hon'ble Mr. Justice Chandra Prakash Singh	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Cr. W. J. C. (DB)- BCC Act Habeas Corpus v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters. ix) Tied up matters
4	DB-IV (Full Day)	Hon'ble Mr. Justice A.M. Badar Hon'ble Mr. Justice Alok Kumar Pandey	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Cr. W. J. C. (DB)- BCC Act Habeas Corpus v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters. ix) Tied up matters
5	DB-V (Full Day)	Hon'ble Mr. Justice Ashutosh Kumar Hon'ble Mr. Justice Nawneet Kumar Pandey	Group-16 Group- 32 Group- 30	i) Trade & Commerce only E.C. Act. ii) Misc. Appeal (DB) Except Taxation Matters iii) LPA other than trade & Commerce iv) Specially Assigned matters v)Tied up matters
6	DB-VI (Full Day)	Hon'ble Mr. Justice P. B. Bajanthari Hon'ble Mr. Justice Purnendu Singh	Group-11 Group-30	i) CAT Matters ii) Assigned LPA- Service matters (Hearing Matters Only) iii) Specially Assigned Matters iv) Tied up matters

7	DB-VII (Full Day)	Hon'ble Mr. Justice Sudhir Singh Hon'ble Mr. Justice Shailendra Singh	Group- 36 Group-41 Group-53 Group-55 Group-56 Group-58	i) Supreme Court Appeals ii) Cr. Appeal (DB) and All I.As. iii)Cr. Appeal (DB) Hearing Matter iv) Cr. W. J. C. (DB)- BCC Act Habeas Corpus v) Death reference vi) Govt. Appeal (DB) vii) Original Cr. Misc.(DB) viii) Specially Assigned matters. ix) Tied up matters
8	Special Bench (Wednesday)	Hon'ble the Chief Justice	Group-29 Group- 35 Group-33	(i) First Appeal- more than 40 year old ii) Request case iii) M.J.C. Contempt (SJ matters) of Retd. Judge. iii) Specially assigned matters iv) Tied up matters
9	Special Bench (Wednesday)	Hon'ble Mr. Justice Ahsanuddin Amanullah	Group-29	(i) First Appeal- more than 40 year old ii) Specially assigned matter iii) Tied matters
10	Special Bench (Wednesday)	Hon'ble Mr. Justice Chakradhari Sharan Singh	Group-33	(i) M.J.C. Contempt (SJ matters) of sitting Judge. ii) Specially assigned matter iii) Tied matters
11	SB-I Civil	Hon'ble Mr. Justice Sanjeev Prakash Sharma	Group-24, 25, 26, 27 Group-12 Group-14 Group-36	i) Company Matters ii) Original C. Misc. (Company Matters) iii)Education matter iv) Education Service Matter v) Supreme Court Appeal vi) Specially Assigned Matter vii) Tied up matter
12	SB-II Civil	Hon'ble Mr. Justice Madhuresh Prasad	Group-13 Group-19	i) Service Matter other than education service ii) Election matter iii) Specially Assigned matter iv) Tied up matter

13	SB-III Civil	Hon'ble Mr. Justice Mohit Kumar Shah	Group-4 Group-22	i) Civil Review ii) Other Miscellaneous Matter iii) Specially Assigned Matter iv) Tied up matters
14	SB- IV CIVIL	Hon'ble Mr. Justice Anil Kumar Sinha	Group- 1 Group- 2 Group- 3 Group-31 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. iii) Civil Reference iv) Matrimonial Reference v) Test Case vi) Test Suit vii) Title Suit viii) Specially assigned matter ix) Tied up matter
15	SB- V CIVIL	Hon'ble Mr. Justice Sandeep Kumar	Group- 17 Group-33	i) Land Related ii) M.J.C.(SJ) other than contempt of Retd. Judge. iii) Specially assigned matter iv) Tied up matter
16	SB- VI CIVIL	Hon'ble Mr. Justice Rajiv Roy	Group-29 Group- 32	i) First Appeal ii) Misc. Appeal (SJ) iii) Specially assigned matter iv) Tied up matter
17	SB-VII Civil	Hon'ble Mr. Justice Harish Kumar	Group-15 Group-20	i) Retirement Benefits ii) Industrial Law iii) Specially assigned matter iv) Tied matters
18	SB-VIII CIVIL	Hon'ble Mr. Justice Khatim Reza	Group-37 Group-5	i) Second Appeal ii) Civil Revision iii) Specially assigned matter iv) Tied up matter

19	SB- I Criminal	Hon'ble Mr. Justice Arvind Srivatava	Group-42, 43 & 44 Group-43 Group-57 Group-59	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) ii) Criminal Appeal under J.J.Act iii) Govt. Appeal(SJ) iv)SLA v) Specially Assigned matter vi) Tied up matter
20	SB- II Criminal	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Group- 52 Group- 54	i) Criminal Revision ii) Criminal Writ iii) Specially Assigned matter iv) Tied up matter
21	SB- III Criminal	Hon'ble Mr. Justice Anjani Kumar Sharan	Group-46 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Cancellation of Bail iv) Quashing matters v) Specially assigned matter vi) Tied up matter
22	SB- IV Criminal	Hon'ble Mr. Justice Prabhat Kumar Singh	Group-46 Group-49 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Transfer Matter iv) Quashing matters v)Specially assigned matter vi) Tied up matter
23	SB- V Criminal	Hon'ble Mr. Justice Sunil Kumar Panwar	Group-46 Group-50 Group- 51 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Others iv) Criminal Reference v) Quashing matters vi)Specially assigned matter vii) Tied up matter

24	SB- VI Criminal	Hon'ble Mr. Justice Satyavrat Verma	Group-46 Group- 51 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Criminal Reference iv) Quashing matters v) Specially assigned matter vi) Tied up matter
25	SB- VII Criminal	Hon'ble Mr. Justice Rajesh Kumar Verma	Group-46 Group- 47 Group- 48 Group-45	i) Anticipatory Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Modification(SJ) iv) Restoration(SJ) v) Quashing matters vi) Specially assigned matter vii) Tied up matter
26	SB- VIII Criminal	Hon'ble Mr. Justice Arun Kumar Jha	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter v) Tied up matter
27	SB-IX Criminal	Hon'ble Mr. Justice Jitendra Kumar	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter v) Tied up matter
28	SB-X Criminal	Hon'ble Mr. Justice Chandra Shekhar Jha	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter v) Tied up matter

29	SB-XI Criminal	Hon'ble Mr. Justice Dr. Anshuman	Group-46 Group-45	i) Regular Bail ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Quashing matters iv) Specially assigned matter v) Tied up matter
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